

got to 0
5
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 418/2003.....
R.A/C.P No.....
E.P/M.A No.....

1. Orders Sheet..... OA Pg..... 1..... to 3.....
2. Judgment/Order dtd. 09.07.2003 Pg..... 1..... to 118. Separate order dtd 08.03.2003
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... Pg..... to.....
5. E.P/M.P..... Pg..... to.....
6. R.A/C.P..... Pg..... to.....
7. W.S..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

Kalita
15/11/17

(RULE - 4)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

✓ Original Application No. 48/2003
Misc. Petition No. /
Contempt Petition No. /
Review Application No. /

Applicant (s) Dr. K. N. Pandey

- vs. -

Respondent (s) Union of India Sons

Advocate for the applicant (s) Mr. A. Ahmed

Advocate for the respondent (s) Mr. A. Deb Roy,
Sr. C.G.S.C.

Notes of the Registry	Date	Order of the Tribunal
-----------------------	------	-----------------------

This application is in
for the time
Com

17.3.2003

Put up again on 21.4.2003
to enable the respondents to obtain
necessary instructions on the
matter.

Vice-Chairman

vide 176-605861
Dated 27-2-2003

mb

21/4/03. Court did not sit today. The case
is adjourned to 24/4/2003.

Steps taken alongwith 24.4.2003
envelops.

Heard Mr. A. Ahmed, learned
counsel for the applicant and also
Mr. A. Deb Roy, learned Sr. C.G.S.C.
for the respondents who has stated
that he is yet to obtain instructions
on the matter.

Issue notice to show cause
as to why the application shall not
be admitted. And also issue notice
to show cause as to why interim
order as prayed for shall not be
granted. Returnable by three weeks.

Notice prepared and sent
to DAs for filing the respon-
dent No. 1 to 3 by Regd. Ad.

DINo 863 K 865 Ad 5/5/03

Contd/-

24.4.2003 In the meanwhile, status quo as on today shall be maintained.

List on 19.5.2003 for admission.

No.1 reply has been filed.

Vice-Chairman

mb

19.5.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.
The Hon'ble Mr. S.K. Hajra, Administrative Member.

Order add. 19/5/03
Communicated to the parties
Counsel.

22/5

Heard Mr. A. Ahmed, learned counsel for the applicant. Mr. A.K. Choudhury, learned Addl. C.G.S.C. stated that the case is entrusted with Sri A. Deb Roy, who is absent today and the matter may be listed in his presence.

List again on 9.6.2003 for admission.
In the meantime, interim order dated 24.4.2003 shall continue.

No.1 reply has been filed.

30
6.6.03.

Member

Vice-Chairman

mb

9.6.2003 The respondents are yet to file reply.
List again on

9.6.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. R.K. Upadhyaya, Member (A).

Respondents are yet to file reply.

List again on 9.7.2003 for admission.

Heard Mr. A. Ahmed, learned counsel for the applicant and also Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents. Considering the facts and circumstances of the case, the interim order dated 24.4.2003 stands vacated.

Concurred

Member

Vice-Chairman

mb

No.1 reply has been filed.

May
8.7.03

Notes of the Registry

Date

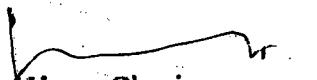
Orders of the Tribunal

9.7.2003

Heard Mr.A.Ahmed, learned counsel for the applicant and also Mr.A.Deb Roy learned Sr.C.G.S.C.

Upon hearing counsel for the parties and considering the facts and situation and more particularly, the materials made available by Mr.A.Deb Roy, learned Sr.C.G.S.C., I am of the considered opinion that there is no scope for judicial review in the decision making process.

In the result, the application stands ~~dismissed~~ disposed of. There shall, however be no order as to costs.



Vice-Chairman

bb

gg

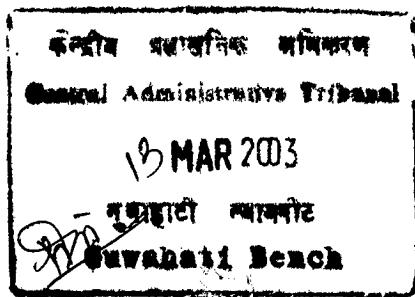
Notes of the Registry

Date

Orders of the Tribunal

000

000



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GAUHATI BENCH AT GAUHATI.

(AN APPLICATION UNDER SECTION 19 OF THE
CENTRAL ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. 08/2003.

B E T W E E N

Dr. Krishna Murari Pandey

-Applicant

-VERSUS-

The Union of India &

Others

- Respondents

LIST OF DATES AND SYNOPSIS

Annexure-A	Photocopy of Experience and Research works of the applicant.
Annexure-B	Photocopy of Basic French passed Certificate issued on 16 th Nov. 2002.
Annexure-C	Photocopy of appointment letter No. DO No. 27-4/2001-TS. VII dated 18-01-2002.
Annexure-D	Photocopy of sanction letter F. No. 27-4/2001-TS. VII dated 6 th May 2002.
Annexure-E	photocopy of Fax letter No. SC/02/1267 dt 7 th May 2002.

Annexure-F Photocopy of letter F. No.
27-4/2001-TS. VII dated 19th
December 2002

Annexures-G & H Photocopies of representation
dated 23rd December 2002 and
7th January 2003.

This Original application is made against
the impugned order F. No. 27-4/2001-TS-VII.
Dated 19-12-2002 by which the applicant was
ordered to leave CPSC Manila without completion
of his fixed tenure. As such the applicant
filed this Original application for seeking a
direction from this Hon'ble Tribunal for
completion of his fixed tenure at CPSC Manila.

3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL
ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. OF 2003.

Dr. Krishna Murari Pandey, -Applicant.

-Versus-

The Union of India & Ors. -Respondents.

I N D E X

Sl.No.	Particulars	Page No.
1	Application	1 to 13
2.	Verification	14
3.	Annexure-A	15 to 22
4.	Annexure-B	23
5.	Annexure-C	24 to 28
6.	Annexure-D	28 to 30
7.	Annexure-E	31
8.	Annexure-F	32
9.	Annexure-G	33 to 34
10.	Annexure-H	35

Filed by
Advocate. (Abdul AHMED)

- 1 -

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GAUHATTI BENCH AT GAUHATTI.

(AN APPLICATION UNDER SECTION 19 OF THE
CENTRAL ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. OF 2003.

B E T W E E N

Dr. Krishna Murari Pandey,
Assistant Professor,
Department of Mechanical Engineering,
National Institute of Technology, Silchar,
District-Cachar, Assam.
PIN- 788010.

-Applicant

-Versus-

1) The Union of India

Represented by the Secretary,
Ministry of Human Resource
Development, Department of Secondary and Higher Education, Government of India, Shastri Bhawan, New Delhi-110001.

9
Dated by
Dr. Krishna Murari Pandey
applicant
through Q.D. Ahmed (Adv.)

2) The Joint Secretary (T),
Ministry of Human Resource
Development, Department of
Secondary & Higher Education,
Government of India, Shastri
Bhawan, New Delhi-110001.

3) The Deputy Educational
Adviser (T), Ministry of
Human Resource Development,
Department of Secondary &
Higher Education, (Technical
Section-VII), Government of
India, Shastri Bhawan, New
Delhi-110001.

- Respondents.

DETAILS OF THE APPLICATION:

1) PARTICULARS OF THE ORDER AGAINST
WHICH THE APPLICATION IS MADE:

This application is made against the
impugned Office Order F. No.27-4/2001-TS.VII
dtd 19-12-2002 issued by the Respondent No. 3.

2) JURISDICTION OF THE TRIBUNAL:

The applicant declares that the Subject matter of the instant application is within the jurisdiction of this Hon'ble Tribunal.

3) LIMITATION

The applicant further declare that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4) FACTS OF THE CASE:

4.1) That the applicant is a citizen of India and as such, he is entitled to all the rights and privileges guaranteed under the Constitution of India. He is now aged about 45 years.

4.2) That your applicant begs to state that he passed his M. Tech. (Heat Power) Degree from Varanashi University with 70% marks. He obtained his Ph.D Degree (Mechanical Engineering) under I.I.T., Kanpur in the year 1994. He passed certificate course of Basic French under Languages International, Manila, Philippines

— 4 —

The applicant is now working as Assistant Professor, Department of Mechanical Engineering, National Institute of Technology, Silchar. He has vast teaching experience and his experience and research works are annexed as Annexure-A for kind perusal of this Hon'ble Tribunal.

Annexure-A is the photocopies of teaching experience and Research Works of the applicant.

Annexure-B is the photocopy of Certificate of Basic French Language Course.

4.3) That your applicant begs to state that he was selected by the Government of India for the Secondment as Indian Faculty to Colombo Plan Staff College for Technician Education (CPSC) Manila vide D.O. No. 27-4/2001-TS.VIII dated 18th January 2002. His initial appointment was for a period of one year. The Hon'ble President of India sanctioned the deputation of applicants to Colombo Staff College for Technician Education (CPSC), Manila, Philippines vide D O No. 27-4/2001-TS. VII dated 06th May

13

2002 issued by the Respondents No. 3 for a period of One year. He was directed to leave India for CPSC, Manila on 17th May 2002. The Director of Colombo Plan Staff College for Technician Education vide his Fax Letter No. SC/02/1267 dated May 7 2002 has requested the Embassy of the Philippines, New Delhi for issuing a 'Multiple Entry 9 E Visa' to the applicant for enabling him to travel to Manila. In the said fax letter the Director has stated that the applicant's assignment as faculty member for CPSC for a tenure of 3(three) years.

Annexure-C is the photocopy of letter dated 18-01-2002 vide D O No. 27-4/2001-TS VII.

Annexure-D is the photocopy of letter dated 6th May 2002 vide F No. 27-4/2001-TS (Roman VII).

Annexure-E the photocopy of fax dated 07th May 2002.

4.4) That your applicant begs to state that he leaves India for CPSC, Manila in the month of May 2002. Afterwards, he conducted various

courses under CPSC, Manila in a very successful manner. But, surprisingly, the Respondents vide their Fax dated 19-12-2002 directed your applicant to come back India immediately due to certain administrative reasons. Immediately after receiving the Fax the applicant filed a representation dated 23-12-2002 and 07-01-2003 for reviewing the matter. But the Respondent authority did not reviewed the matter ultimately the applicant was compelled to come back to India and he joined his present place of posting at Silchar under National Institute of Technology. Hence, finding no other alternative your applicant is compelled to approach this Hon'ble Tribunal for seeking justice in this matter.

Annexure-F is the photocopy of Fax dated 19-12-2002 issued vide F. No. 27-4/2001-TS VII.

Annexure-G & H are the photocopies of representations submitted by the applicant on 23-12-2002 and 07-01-2003.

4.5) That your applicant begs to state that he could not complete the fixed tenure as per the Director of Colombo Plan Staff College for Technician Education vide his Fax Letter No. SC/02/1267 dated May 7 2002 and he was forced to leave Manila within six month of his tenure, i.e., in the month of December 2002, without completing his fixed tenure. As such, he is compelled to approach this Hon'ble Tribunal seeking for justice in this matter.

4.6) That your applicant begs to state that action of the Respondents are violative of the fundamental rights of the applicant as well as violative of the principle natural justice.

4.7) That your applicant begs to state that the respondents are under the colorable exercise of power have issued the impugned order vide F. No. 27-4/2001-TS VII dated 19-12-2002 only to accommodate there interested person in place of the applicant.

4.8) That your applicant begs to state that he has rendered unblemished and competent service at C.P.S.C., Manila and added a feather of glory for the country.

4.9) That your applicant submits that the procedure adopted by the authority in the case of the applicant is improper, mala fide and illegal, as such, the impugned order dated 19-12-2002 is liable to be set aside and quashed.

4.10) That your applicant submits that the Hon'ble Tribunal may be pleased to direct the respondents to complete the tenure of applicant and till completion of tenure nobody should be posted in place of the applicant in C.P.S.C., Manila.

4.11) That your applicant submits that the Respondents have deliberately done serious injustice and put him into great mental trouble and as such, the impugned order is liable to be quashed.

4.12) That this application is filed bona fide for the ends of justice.

5) GROUNDS FOR RELIEF WITH LEGAL PROVISIONS:

5.1) For that the above reasons narrated in details the impugned order dated 19-

12-2002 issued by the respondent is prima facie illegal, mala fide and improper without having jurisdiction and is liable to be set aside and quashed.

5.2) For that the service of the petitioner was fixed at Manila for 3 (three) years and as such there is no justification to call back the applicant only after 6 months. As such, the denial by the respondents to complete the fixed tenure of the applicant has violated Articles 14, 16, and 21 of the Constitution of India.

5.3) For that the applicant having fulfilled all the criteria laid down by the Selection Committee of Foreign Service the respondents have selected him for a fixed tenure, as such, the respondents can not deny the same to the applicant without any justification.

5.4] For that the applicant having been denied the said benefit without any reasonable excuse, without affording any opportunity on being heard, the respondents have violated the principle of natural justice.

5.5] For that in any view of the matter the impugned order dated 19-12-2002 is liable to be set aside and quashed.

The applicant craves leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of instant application.

6] DETAIL OF REMEDIES EXHAUSTED:

That there is no other alternative and efficacious remedy available to the applicants except invoking the jurisdiction of this Hon'ble Tribunal.

7] MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:

The applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other court, authority or any other bench of this Hon'ble Tribunal nor any such, application, writ petition or suit is pending before any of them.

8) RELIEF PRAYED FOR:

Under the facts and circumstances stated above the applicant most respectfully prayed that your Lordship may be pleased to admit this petition and call for records and after hearing both the parties the Hon'ble Tribunal may be pleased to direct the Respondents to give the following reliefs:

8.1 That the Respondents may be directed by the Hon'ble Tribunal to set aside and quash the impugned order vide F. No. 27-4/2001-TS VII dated 19-12-2002 and also to pass necessary orders by the Respondents to complete the fixed tenure of the applicant at C.P.S.C. Manila.

8.2 To grant such further or other relief or relief to which the applicant may be entitled having regard to the facts and circumstances of the case.

8.3 to grant the cost of this application to the applicant.

9) INTERIM ORDER PRAYED FOR:

Pending final decision of this application the applicants seek issue of the interim orders:

9.1 directing the respondents by the Hon'ble Tribunal not to appoint any person in the post of the applicant at CPSC Manila till disposal of this original application.

10) THIS APPLICATION IS FILED THROUGH ADVOCATE.

11) PARTICULARS OF IPO :

IPO No.	: 75605861
Date of Issue	: 27.2.2003

Issued from

: GORAKHATI G.P.O.

Payable at

: GORAKHATI

12) LIST OF ENCLOSURES:

As stated above.

-Verification.

— 14 —

Verification

I, Dr. Krishna Murari Pandey, Assistant Professor, Department of Mechanical Engineering, National Institute of Technology, Silchar, District-Cachar, Assam I am the applicant of the instant application and verify the statements made in accompanying application and in paragraphs 4.1, 4.5 to 4.8 —

— are true to my knowledge and those made in paragraphs 4.2, 4.3, 4.4 —

— are true to my information being matter of records and which I believe to be true and those made in paragraph 5 are true to my legal advise and I have not suppressed any material facts.

I signed this verification on this ^{13th} day of March 2003 at Guwahati.

Krishna Murari Pandey

Declarant.

Teaching Experience:

1. At Birla Institute of Technology, Mesra, Ranchi in Mechanical Engg. Dept as Tutor cum Research Assistant from July 13, 1983 to Aug 1, 1983 on Rest. 900 p.m. consolidated. (20 days)
2. At Birla Institute of Technology, Mesra, Ranchi in Mechanical Engg. Dept as Associate Lecturer in the scale of Rs. 650-900 from Aug 2, 1983 to Dec 31, 1986. (3 years 5 months)
3. At Regional Engineering College, Silchar in Mechanical Engg. Dept as Lecturer in the scale of Rs. 2,200-4,000 from June 6, 1987 to Mar 14, 1991. (4 years 2 months)
4. At National Institute of Technology (formerly known as Regional Engineering College), Silchar in Mechanical Engg. Dept as Assistant Professor in the scale of Rs. 12,000-420-18,300, last basic pay Rs. 17,040. Since Feb 15, 1991. (11 years 6 months)
5. Joined CPSC Manila as seconded faculty member from Government of India since 3rd June 2002.

➤ Worked as resource person in the following training programmes of technical teachers involved in graduate and postgraduate teaching:

- At IIT Kanpur in Dec 1991 delivered lecture on experimental methods in fluidized bed operations, winter school on experiments in fluids conducted in Aerospace Engineering Department.
- At REC Silchar, Assam, India in July 2000 in induction training programme of technical teachers, delivered lecture on project proposal for establishment of micro hydel power plant at NIT Silchar.

List of Courses Taught at Undergraduate Level:

1. Thermodynamics
2. Heat Transfer
3. Prime Movers
4. Applied Thermodynamics
5. Gas Turbine and Jet Propulsion
6. Internal Combustion Engines
7. Refrigeration
8. Air Conditioning
9. Fluid Mechanics
10. Turbo Machines

Research Experience:

1. Worked in the area of Non-Conventional Energy since Jan 1995 to May 2002 on Development of Micro-Hydel Power Plants, an AICTE project of Rs. 5.7 lakhs.
2. Worked as a Coordinator in Modernization of Heat Transfer Laboratory, an MHRD Project of Rs. 9.0 lakhs since April 1998 to May 2002.

Ph.D. Topic:

Studies on flow through nozzles with sudden expansion.

Research Area of Interest:

Numerical methods, Gas dynamics, Non-conventional energy power generation, Experimental techniques, Refrigeration and air conditioning, Education technology and Environmental pollution.

*Afzal
GS
Dwarka*

Education Technology

Experience in Technician Education and Training:

- Working since June 3, 2002 in the area of technician education at CPSC Manila. Worked as co-coordinator for a regional training programme of Colombo Plan Staff College on strategic planning for management and policy making in technician education and training from July 29 - Aug 9, 2002. The participants for the course were principals, deputy secretaries and other policy makers. Presently engaged in designing other courses for future for 18 member countries of Colombo Plan.
- Worked as co- coordinator in national consultation workshop held on Sept 9, 2002 at CPSC, Manila. Many presidents of universities of Philippines attended the workshop.

Presently Co-Chairman of Research and Development in CPSC.

- Attended a training programme on introduction to ISO 9001:2000, QMS Requirements, Edsa Shangri-La Plaza Hotel, Mandaluyong City. Metro Manila, Philippines, Sept 2, 2002.
- Worked as coordinator of in-country programme on promoting and sustaining innovations in technician education and training, in collaboration with technical education and skills development authority (TESDA), Philippines from Sept 30 - Oct 11, 2002 at TESDA conference room, Taguig Metro Manila.
- Worked as coordinator of in-country programme on competency based curricula development for service sector at Technical Teachers Training Institute, Chandigarh, India from Nov 11 - Nov 22, 2002.

Paper Publications:

International Journals	: 3 (Communicated)
National Journals	: 1 (accepted)
International Conferences	: 28
National Conferences	: 28

Life Membership:

1. Indian Society for Technical Education, India.
2. Fluid Mechanics and Fluid Power Society of India.
3. Member of Indian Science Congress Association, India.

List of Summer / Winter School Attended:

1. Training programme on "Energy System Engg" at Mech. Engg. Dept, REC Kurukshtra from June 22 - July 4, 1987.
2. Training programme on "Emerging Trends in Energy Conversion Systems" at Mech. Engg. Dept Govt. Engg. College Ujjain from Dec 17-30, 1987.
3. Training programme on "Computer Aided Design of Renewable Energy Devices and Equipment" at PGS College of Technology Coimbatore from June 12-25, 1988.
4. Training programme on "Welding Technology, Basic Concepts and Advances" at Mech. Engg. Dept REC Silchar from May 22 - June 3, 1989.
5. Training programme on "Experiments on Fluid" at Aerospace Engg. Dept, IIT Kanpur from Dec 10-24, 1991.
6. Training programme on "Industry Institute Partnership" at REC Silchar, Assam from May 28 - May 30, 1994.

*After 1st
J. J. Dawson*

Fellowships:

1. National Scholarship in I.Sc. and B.Tech. Periods.
2. The SERC Visiting Fellowship from DST, Govt of India, to work in the area of Turbo Machinery at IISc Bangalore in 1999 for a period of three months.

Participation in Conferences:

➤ International Conferences:

- 5 International conferences at IISc Bangalore, University of Roorkee, Morioka (Japan), IIT Kanpur and at REC Jaipur.
- Papers accepted in 12 conferences and in total 28 papers.
- Conducted two courses in Philippines and Chandigarh as coordinator from CPSC, Manila.

➤ National Conferences:

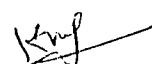
14 National Conferences, 28 papers accepted and published.

References:

1. Prof. (Dr.) G D Sharma
Vice-Chancellor
Nagaland University Kohima, Nagaland, India
Fax: 91-370-223146
Tel: 91-370-242701
E-mail: gduttasharma@yahoo.co.in
2. Dr. M M Oberai
1152 Sector A Pocket A, Basant kunj, New Delhi 110070, India
Tel: 91-11-26892684
3. Dr. Manohar Prasad
Professor, Mechanical Engg. Dept, IIT Kanpur – 208016, India
E-mail: manohar@iitk.ac.in
4. Dr. E Rathakrishnan
Professor, Department of Aerospace Engg, IIT Kanpur – 208016, India
E-mail: earth@iitk.ac.in
5. Dr. S N Gupta
Professor, Department of Mechanical Engineering, BHUIT, Varanasi, India
Tel: 91-542-368157(O), 91-542-315787 (R)
E-mail: shambhu_gupta2002@yahoo.co.in

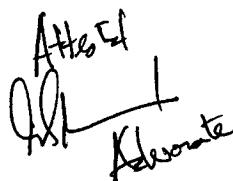
I certify that all the information given in my curriculum vitae is correct to the best of my knowledge.

Place:



Date:

(Krishna Murari Pandey)



List of Publications:

➤ International Journals:

1. Pandey K M, Experimental studies on base flow behavior in flow through nozzle in sudden expansion, a comparison between supersonic and subsonic flow regime, reported to the International Journal Experiments in fluids, Dept of Theoretical Applied Mechanics, University of Illinois, Urbana, USA, Comments received, Rewriting.
2. Pandey K M, Experimental studies on influence of cavities in flow development in sudden expansion: a comparison between supersonic and subsonic flow regime, reported to Journal Fluid Dynamics and Research, Dept of Physics, University of Tokyo, Comments received, Rewriting.
3. Pandey K M, Experimental studies on pressure loss in flow through nozzles with sudden expansion: a comparison between supersonic and subsonic flow regime, reported to ISME Int. Journal, Tokyo, Japan, Rewriting.

➤ National journals:

1. Pandey K M, Influence of cavities on flow development in sudden expansion: a comparison between supersonic and subsonic flow regimes, accepted for publication in aerospace engineering division Journal, Institution of Engineers (India).

➤ International conferences:

1. Pandey K M, Studies on variation of pressure and lift coefficient as function of angle of attack using vortex based panel method for Jukowski aerofoil, International Conference on Computational Methods in Engineering, Nov 11-13, 1992, Singapore.
2. Pandey K M, Rathakrishnan E and Oberai M M, Studies on flow development in flow through nozzles in sudden expansion with passive control, accepted in 19th International Symposium on space technology and science, May 15-24, 1994, Yokohama, Japan, ISTS 1994-d-10.
3. Pandey K M, Studies on flow through nozzles in sudden expansion with passive control, International conference at IISc, Bangalore on recent advances in Mechanical Engineering, Dec 20-22, 1995, pp 1511-1518.
4. Pandey K M, Base flow behavior in sudden expansion: a comparison between supersonic and subsonic flow regime 20th International Symposium on Space Technology and Science, Tokyo, May 1996, ISTS 1996-d-11.
5. Pandey K M, Pressure loss in flow through nozzles with sudden expansion: a comparison between supersonic and subsonic flow regime, International Conference on Advances in Mechanical and Industrial Engg, Dept of Mechanical and Industrial Engg., Roorkee, India, Feb 6-8, 1997, pp 417-426.
6. Pandey K M, Influence of cavities on flow development in sudden expansion: a case study in supersonic flow regime, Flucom '97 Fifth Triennial International Symposium in Tokyo Sept 1-4, 1997.
7. Pandey K M, Experimental studies on influence of flow development in sudden expansion: a comparison between supersonic and subsonic flow regime, 8th International Symposium on Flow Visualization, Sorrento (NA), Italy, Sept 1-4, 1998.

Attested
Adarsh

8. Pandey K M, Redesign of solar cookers: An overview, International Conference on Energy Storage Technology and Systems (ICOESTS), School of Energy and Environmental Studies, Devi Ahilya University, Khandwa Road, Indore, Feb 1-4, 1999.

9. Pandey K M, Review on flow through nozzles in sudden expansion, 22nd International Symposium on Space Technology and Science, Morioka, Japan, May 28 - June 4, 2000, pp 968-973, ISTS 2000-e-20.

10. Participated in an International Conference on Recent Advances in Experimental Fluid Mechanics Dept of Aerospace Engg, IIT Kanpur as member of International Technical Committee, Dec 18-20, 2000.

11. Pandey A K and Pandey K M, Recent advances in air pollution control, presented in International Symposium on Techno-Commercial and Decentralized Approach in Waste to Energy, Department of Mechanical Engineering, Malviya Regional Engineering College, Jaipur, India, Mar 1-3, 2002.

12. Pandey K M and Pandey A K, Impact of Utilization of Non-Conventional Energy Sources on the Environment, accepted in World Renewable Energy Congress VII, Cologne, Germany, June 29 - July 5, 2002.

13. Chaudhary D N and Pandey K M, Management of technical innovations, In-country programme on promoting and sustaining innovations in technician education and training for Philippines in collaboration with technical education and skills development authority (TESDA), Philippines by Colombo Plan Staff College For Technician Education, Manila, Philippines at TESDA conference room, Taguig, Manila, Sept 30 - Oct 11, 2002, pp 43-47.

14. Chaudhary D N and Pandey K M, promoting and sustaining innovations in technicians education and training, In-country programme on promoting and sustaining innovations in technician education and training for Philippines in collaboration with technical education and skills development authority (TESDA), Philippines by Colombo Plan Staff College For Technician Education, Manila, Philippines at TESDA conference room, Taguig, Manila, Sept 30 - Oct 11, 2002, pp 48-51.

15. Pandey K M, Technological innovations: an overview In-Country Programme on promoting and sustaining innovations in technician education and training for Philippines in collaboration with technical education and skills development authority (TESDA), Philippines by Colombo Plan Staff College For Technician Education, Manila, Philippines at TESDA conference room, Taguig, Manila, Sept 30 - Oct 11, 2002, pp 52-62.

16. Pandey K M, Research based learning, In-country Programme on Promoting and Sustaining innovations in technician education and training for Philippines in collaboration with technical education and skills development authority (TESDA), Philippines by Colombo Plan Staff College For Technician Education, Manila, Philippines at TESDA conference room, Taguig, Manila, Sept 30 - Oct 11, 2002, pp 82-86.

17. Pandey K M, The Impact of CBT on Curriculum Process, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 50-64.

18. Pandey K M, Workplace Competency: An Overview, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 65-77.

A. H. Patel
Advocate

19. Pandey K M, Characteristics of Competency-based training programmes, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 78-92.
20. Pandey K M, The implications of CBT: a case study of education in Australia, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 93-107.
21. Pandey K M and Satpathy K C, Design and Development of Instructional Material, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 108-116.
22. Pandey K M and Satpathy K C, Competency-based technical education and training, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 117-132.
23. Pandey K M, An Introduction to DACUM, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002, pp 133-140.
24. Sharma D K, and Pandey K M, Role of Various Agencies in Planning and Implementing Competence-Based Training In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002.
25. Virk J S and Pandey K M, Concept and Philosophy behind Competence-Based Training, In-Country Programme on Development of Competency-Based Curricula and Instructional Materials for Service Sector by Colombo Plan Staff College For Technician Education, Manila, Philippines in collaboration with Technical Teachers' Training Institute- Chandigarh, Government of India, Chandigarh, India, Nov 11-22, 2002.
26. Pandey K M, Promoting and sustaining innovations in technician education and training, accepted in International Conference on Ship and Ocean Technology, Department of Naval Architecture IIT Kharagpur India, Dec 18-20, 2002.
27. Pandey K M and Dharmendra Kumar, Automated Speaker Recognition using Principal Component Analysis, presented in 47th congress of IASTAM, IIT Ghy, Dec 23-26, 2002.
28. Pandey K M and Dharmendra Kumar, Fast Discovery of Association Rules from Transaction Databases, presented in 47th congress of IASTAM, IIT Ghy, Dec 23-26, 2002.

➤ **National Conferences:**

1. Pandey K M, Studies on variation of vortex strength as a function of angle of attack using vortex based panel method for jukowski aerofoil, National Symposium on Optimization Techniques and Application, OPTEC-Ns92, Thiagraj College of Engineering, Madurai, Tamil Nadu, India, July 2-3,1992.

*Added
Ch 4
Answer*

2. Pandey K M and Gupta S N, Fluidization of large size coal particles at moderate temperature, National Symposium on experiments in fluids, Department of aerospace engineering, IIT Kanpur, Uttar Pradesh, India, Dec 28-31, 1992, pp 180-187.
3. Pandey K M, Studies on minimum fluidizing velocities of large size wood charcoal particles, National Symposium on Experiment in Fluids, Department of Aerospace Engineering, IIT Kanpur, Uttar Pradesh, India, Dec 28-31, 1992, pp 266-275.
4. Pandey K M and Rathakrishnan E, Pressure loss in sudden expansion with passive control, proceedings of national conference on Fluid Machinery, Department of Production and Machine Tool Engineering, K.I. Somaiya College of Engineering Vidyabihar, Bombay, India, Mar 11-13, 1994, pp G9-1-G9-5.
5. Pandey K M and Rathakrishnan E, Base pressure Oscillation in sudden expansion with passive control, proceeding of national conference on fluid machinery, Department of production and machine tool engineering K.I. Somaiya College of Engineering Vidyabihar, Bombay, India, Mar 11-13, 1994, pp G10-1 to G10-7.
6. Pandey K M, Variation of base pressure in compressible subsonic regime of flow, 2nd National Conference on Thermal System, Mech. Engg. Dept, BHUIT Varanasi, Jan 28-30, 1995.
7. Pandey K M and Rathakrishnan E, Studies on base pressure oscillations in sudden expansion with passive control, Conference System on Thermal System, Mech. Engg. Dept, BHUIT Varanasi, Jan 28-30, 1995.
8. Pandey K M, Dhar N G and Pandey S K, Feasibility studies of micro hydel power plant at REC Silchar, National seminar on Power Scenario in India, Electrical Engg. Department, REC Hamirpur, India, 14-15 Oct, 1995.
10. Pandey K M, Base flow in flow though nozzles with sudden expansion: a study in supersonic regime-2nd National Conference on Fluid Machinery, Dept of Mechanical Engg, PSG College of Technology, Coimbatore, India, June 28-29, 1996, pp 256-286.
9. Pandey K M, Pressure loss in flow through nozzles with sudden expansion: a case study in supersonic flow regime-23rd National Conference of Fluid Mechanics and Fluid Power, Civil Engg. Dept, MACT, Bhopal Dec 27-29, 1996.
11. Pandey K M, Electric energy management of ultra low head hydroelectric power projects, All India Seminar on Electric Energy System Management-Indian Scenario, Department of Electrical Engineering, University of Roorkee, Roorkee, Sept 4-5, 1998, pp 6-9.
12. Pandey K M, Effect of hub tip ratio on flow turning angle at varying speed of 1kW propeller turbine, 43rd Congress of Indian society of Theoretical and Applied Mechanics, Department of Mathematics and Computer Application, PSG College of Technology, Coimbatore, Dec 16-19, 1998.
13. Pandey K M, Feasibility studies of wind power generation in Silchar Region, National Conference on Wind Energy Commercialization NCWEC-99, Department of Mechanical Engineering, MACT Bhopal, Mar 5-6, 1999.
14. Pandey K M, Influence of hub tip ratio on design of propeller turbines of 2kW and 5kW output at Ultra low heads, 44th Congress of Indian Society of Theoretical and Applied Mechanics, Department of Mathematics and Humanities, REC Warangal, Dec 22-25, 1999.
15. Pandey K M and Rathakrishnan E, Passive control of base flows, Proceedings of the National Seminar on Recent Advances in Experimental Mechanics, Dept of Aerospace Engg, IIT Kanpur, Mar 15-16, 2000, Allied Publication Ltd, pp-57-71.

Attended
Advanta

16. Pandey K M and Sharma K K, Recent advances in wind turbine: a review, National Seminar on Trends for Development of Regional Areas of Country with Limited Resources, Kumaon Engg. College Dwarahat, Almora (U.P), April 28-29, 2000.
17. Pandey K M and Pandey S N, Status and problems of pumps in a paper mill: a case study of H.P.C. Panchgram, Cachar Paper Mill, Assam, 3rd National Conference on Thermal System, Dept of Mech. Engg. BHUIT, Varanasi, Feb 17-18, 2001.
18. Pandey K M, Computer aided design of pumps installed at Hindustan Paper Corporation Cachar Paper Mill, Assam, 3rd National Conference on Thermal System, Dept of Mechanical Engg. BHUIT, Varanasi, Feb 17-18, 2001.
19. Pandey K M and Sharma K K, A review on recent advances in wind energy system, 3rd National Conference in Thermal Systems, Dept of Mech. Engg. BHUIT, Varanasi, Feb 17-18, 2001.
20. Pandey K M, Influence of cavities on flow development in sudden expansion: a comparison between supersonic and subsonic flow regime, 15th National Convention of Aerospace Engineers, Dept of Aerospace Engg. and Rocketry BIT Mesra, Ranchi.
21. Pandey K M, Variation of pressure and lift coefficient as a function of angle of attach using vortex based Panel method for jukowski aerofoil, 15th National Convention of Aerospace Engineers, Dept of Aerospace Engg. And Rocketry, BIT Mesra, Ranchi, Feb 23 -24, 2001, pp III.3 to III.3.5.
22. Pandey A K and Pandey K M, Environmental characteristics of liquefied natural gas and liquefied petroleum gas and its effect on air pollution, accepted in National Conference on Recent Trends in Mechanical Engineering Research and Development, Department of Mechanical Engineering, JNTU College of Engineering, Anantapur (A. P.), Oct 18, 2001
23. Dutta Pinak and Pandey K M, Analysis of turbulent flow over a backward facing step channel using NISA / 3D fluid finite element technique, presented in 46th Congress of Indian Society of Theoretical and Applied Mechanics, Department of Mechanical Engineering, REC Hamirpur (H.P.), Dec 19-22, 2001.
24. Pandey A K and Pandey K M, Studies on air pollution from automobiles; an overview, presented in National Seminar on Energy and Environment, Anand Engineering College Agra, Dec 21-22, 2001.
25. Dharmendra Kumar and Pandey K M, Studies on acyclic diagraphs and decyclization- presented in 89th Indian Science Congress, Computer Sciences Section, Lucknow University Lucknow, Jan 3-7, 2002. The paper was given 1st prize in poster presentation.
26. Pandey K M and Pandey A K, Health effects of air pollution due to non-conventional power generation: a case study of Silchar city, reported to 90th Indian Science Congress, Bangalore University, Bangalore, Jan 3-7, 2003.
27. Pandey K M, Strategic planning of technical institutions: limitations and remedies, reported to 90th Indian Science Congress, Bangalore University Bangalore, Jan 3-7, 2003.
28. Pandey K M and Pandey A K, Impact on air pollution of non-conventional power generation: a case study of Silchar city, reported to Fourth National Conference on Thermal systems, Department of Mechanical Engineering, BHUIT, Varanasi, India, Feb 22-23, 2003.

K. K. Pandey
A. K. Pandey

■ ■ ■
LANGUAGES
INTERNATIONALE

Manila, Philippines

Converse with the world

This certifies that

KRISHNA M. PANDEY

has successfully finished a course in

Basic French

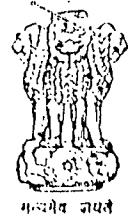
and in recognition thereof is awarded this certificate

given this 16th day of November, 20 02



LEO C. CALDITO
Assistant Director


A handwritten signature consisting of the letters 'CH' and 'A' with the word 'Awards' written vertically next to it.



- 26 -

R N Panda
Asstt. Educational Adviser (T)

D.O. No. 27-4/2001 - TS.VII

ANNEXURE - C
FAX NO. 632-631-0996
पाठ्याधिक ओर उच्चतर शिक्षा विभाग
भारत सरकार
शास्त्री भवन
नई दिल्ली - 110 001

MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SECONDARY & HIGHER EDUCATION

GOVERNMENT OF INDIA

SHASTRI BHAVAN

NEW DELHI - 110 001

New Delhi, the 18th January, 2002

Dear Dr. Adiviso,

Kindly refer to your letter No. SC/2001/643 dated 16th March, 2001 in connection with Secondment of an Indian Faculty to Colombo Plan Staff College for Technician Education (CPSC), Manila.

Dr. K.M. Pandey, Asstt. Professor, Regional Engineering College, Silchar has been selected by the Government of India for the secondment. The Bio-data of Dr. Pandey is enclosed. The secondment will be initially for a period of one year.

We shall be grateful for a line in confirmation to the proposed secondment from Colombo Plan Staff College for Technician Education (CPSC), Manila, so as to take further necessary action in the matter.

with regards,

Yours sincerely

(R.N.Panda)

Dr. Benardo F. Adiviso
Director
Colombo Plan Staff College for Technician Education
Building, Block C, DECS Complex
Meralco Avenir, Pasey City, Metro Manila
Philippines

Copy to :

(1) Dr. K.M. Pandey, Asstt. Professor, REC, Silchar. You have been selected for the secondment as Indian faculty to Colombo Plan Staff College for Technician Education (CPSC), Manila. Terms and conditions of the appointments are hereby enclosed. Kindly send your consent and the 'No Objection' of your institution to this Ministry at an early date. Please indicate us your travel plans also.

*After
O.P. Bhattacharya*

...2/-

(2) The Principal, Regional Engineering College, Silchar, Assam - 788 010. , No Objection Certification (NOC) of the Institution may be sent to this Ministry and the likely date of his relieving from the Institution to take up his assignment be indicated.

(R.N. Panda)
Asstt. Educational Adviser (T)

After 5
JF 20-5

TERMS AND CONDITIONS

(i) **Period of deputation:** The period of deputation will be initially for one year. It will commence from the date of departure from India and terminate on the date of his return to India. He is likely to leave India for Manila on ..

(ii) **Pay:** He will draw pay in the pay scale attached to the present post held by him in REC Silchar.

(iii) **Compensatory Foreign Allowance:** He will be entitled to C (F) A at the rate of Rs. 47,020/- which includes wages of two full time local servants for Rs. 3786/- per month each and of one part-time local helper for Rs. 2524/- per month which is granted to the officers of the rank of Counsellor posted in Embassy of India, Manila, w.e.f. the date of joining at CPSC Manila as per Ministry of External Affairs order No. Q/FD/6918/2/93 dated 5.4.94. He is also entitled for 15 % adhoc increase in C (F) A w.e.f. 1.5.96 as sanctioned vide MEA's order of even number dated 4.6.96. The drawal of the rate of C (F) A is subject to the slab deduction as prescribed in Ministry of External Affairs order No. Q/FD/6910/86 dated 15.7.87 amended from time to time.

Note : - The entitlement of the officer will not be upgraded in the course of his posting abroad due to any reason such revision of pay scale from a retrospective as prospective date earning of annual increment (s), promotion in parent cadre etc. In terms of Government of India decision contained in Ministry of Finance O.M.No.F. 2 (10) E- III/60 dated 17.7.1960, a Govt. servant who is deputed abroad will not be entitled to benefit of promotion, which would have been other-wise due to him, during the period of his deputation, abroad.

(iv) **Additional Compensatory allowance in lieu of Income Tax:** As admissible under the Ministry of External Affairs' letter No. Q/GA/767/2/82 (EA.1)/81/1/24 dated 14th Dec., 1981, as amended from time to time.

(v) **Accommodation:** Free furnished Accommodation will be provided by CPSC, Manila. If the college does not provide accommodation and also does not provide any allowance to cover the cost of accommodation, the Government of India would provide free plainly furnished accommodation.

(vi) **Passage:** Single rail fare for the expert and the entitled members of his family by entitled class from Silchar, Assam to Calcutta and back and economy class air fare from Calcutta to Manila (Philippines) and back.

(vii) **Transfer Grant:** An amount equivalent to 15 days' basic pay plus dearness pay, if any (excluding special pay), subject to a minimum of Rs.200/- and maximum of Rs. 1125/-.

(A/26)
Q/H *1/26*

(viii) **Personal Effects:** Carriage of 55 kgs. of personal effects by air inclusive of free allowance. Each entitled member may carry 10 kgs. per adult ticket (by air cargo) in addition to free allowance given by the Air Company. Where the entire journey is performed by Air India, 100 kgs. of baggage per adult ticket and 50 kgs. per half - ticket subject to a maximum of 350 kgs. for the entire family free of cost exclusive of free allowance given by the Airlines is authorised.

(ix) **Incidental Expenses:** In accordance with IFS (PLCA) Rules.

(x) **Medical Facilities:** To expert and members of his family as admissible to officers of equivalent status working in the Embassy of India, Manila, Philippines.

(xi) **Children's Education Allowance:** As admissible under the New Children Educational Scheme made effective from April, 1981.

(xii) **Joining Time:** The expert (including those not in Government Service) will be entitled to joining time and pay and allowances during the joining time as admissible to officers of equivalent status under Annexure - I to the IFS (PLCA) Rules.

(xiii) **Leave:** The expert will be entitled to avail leaves and draw leave salary in accordance with the orders at Appendix - B

(xiv) **Leave Salary Contribution, Provident fund and Pension Contribution:** These contributions will have to be borne either by the Parent Office of Dr. Pandey or by Dr. Pandey himself.

After 1st
Officer
Leave

F.No. 27-4/2001-TS.VII

Government of India

Ministry of Human Resource Development
Department of Secondary & Higher Education
(Technical Section - VII)

Shastri Bhawan, New Delhi - 110 001

6th May, 2002

To :

The Pay & Account Officer
Pay and Account Office (Education)
Shastri Bhawan
New Delhi

Subject: - Deputation of Dr. K. M. Pandey, Asstt. Professor of Dept. of Mechanical Engineering, Regional Engineering College Silchar, Assam to Colombo Plan Staff College for Technician Education, Manila (Philippines).

Sir,

I am directed to convey the sanction of the President of India to the deputation of Dr. K. M. Pandey, Asstt. Professor of Deptt. of Mechanical Engg., Regional Engineering College Silchar, Assam to the Colombo Plan Staff College for Technician Education (CPSC), Manila, Philippines initially for a period of one year, on the following terms and condition: -

- (i) **Period of deputation:** The period of deputation will commence from the date of his departure from India and terminate on the date of his return to India. He is likely to leave India for CPSC, Manila on 17th May, 2002.
- (ii) **Pay:** He will draw pay in the pay scale attached to the present post held by him in Regional Engineering College Silchar.
- (iii) **Compensatory Foreign Allowance:** He will be entitled to C (F) A at the rate of Rs. 47,020/- which includes wages of two full time local servants for Rs. 3786/- per month each and of one part-time local helper for Rs. 2524/- per month which is granted to the officers of the rank of Counsellor posted in Embassy of India, Manila, w.e.f. the date of joining at CPSC Manila as per Ministry of External Affairs order No. Q/FD/6918/2/93 dated 5.4.94. He is also entitled for 15 % adhoc increase in C (F) A w.e.f. 1.5.96 as sanctioned vide MEA's order of even number dated 4.6.96. The drawal of the rate of C (F) A is subject to the slab deduction as prescribed in Ministry of External Affairs order No. Q/FD/6910/86 dated 15.7.87 amended from time to time.

Note: - The entitlement of the officer will not be upgraded in the course of his posting abroad due to any reason such as revision of pay scale from a retrospective as prospective date earning of annual increment (s), promotion in parent cadre etc. In terms of Government of India decision contained in Ministry of Finance O.M.No.F. 2 (10) E- III/60 dated 17.7.1960, a Govt servant who is deputed abroad will not be entitled to benefit of promotion, which would have been otherwise due to him, during the period of his deputation, abroad.

Contd.....2/-

*A. K. S.
G. T. D.*

(iv) **Additional Compensatory allowance in lieu of Income Tax:** As admissible under the Ministry of External Affairs' letter No. Q/GA/767/2/82 (EA.1)/81/1/24 dated 14th Dec., 1981, as amended from time to time.

(v) **Accommodation:** Free furnished Accommodation will be provided by CPSC, Manila. If the college does not provide accommodation and also does not provide any allowance to cover the cost of accommodation, the Government of India would provide free plainly furnished accommodation.

(vi) **Passage:** Single rail fare for the expert and the entitled members of his family by entitled class from Silchar, Assam to Calcutta and back and economy class air fare from Calcutta to Manila (Philippines) and back.

(vii) **Transfer Grant:** An amount equivalent to 15 days' basic pay plus dearness pay, if any (excluding special pay), subject to a minimum of Rs.200/- and maximum of Rs. 1125/-.

(viii) **Personal Effects:** Carriage of 55 kgs. of personal effects by air inclusive of free allowance. Each entitled member may carry 10 kgs. per adult ticket (by air cargo) in addition to free allowance given by the Air Company. Where the entire journey is performed by Air India, 100 kgs. of baggage per adult ticket and 50 kgs. per half - ticket subject to a maximum of 350 kgs. for the entire family free of cost exclusive of free allowance given by the Airlines is authorised.

(ix) **Incidental Expenses:** In accordance with IFS (PLCA) Rules.

(x) **Medical Facilities:** To expert and members of his family as admissible to officers of equivalent status working in the Embassy of India, Manila, Philippines.

(xi) **Children's Education Allowance:** As admissible under the New Children Educational Scheme made effective from April, 1981.

(xii) **Joining Time:** The expert (including those not in Government Service) will be entitled to joining time and pay and allowances during the joining time as admissible to officers of equivalent status under Annexure - I to the IFS (PLCA) Rules.

(xiii) **Leave:** The expert will be entitled to avail leaves and draw leave salary in accordance with the orders contained in Appendix - B

(xiv) **Leave Salary Contribution, Provident fund and Pension Contribution:** These contributions will have to be borne either by the Parent Office of Dr. Pandey or by Dr. Pandey himself.

2. Embassy of India, Manila, Philippines is hereby authorised to pay necessary pay and allowances as admissible to him.

The expenditure involved on the deputation of Dr. K M Pandey is debitible to Major Head '3605' and is adjustable to Group Head 00101-Cooperation with other countries, sub - head 07-Technical Aid to South and South East Asia and detailed head 07.02.32-Materials and Supplies (Contribution) in Demand No. 26 - Department of Economic Affairs for the Financial year 2002-2003.

Contd.....3/-



 Dr. K M Pandey

4. This issues with the concurrence of the Ministry of Finance I.A Section, Department of Economic Affairs, vide their letter No. 37/11/97 dated 7th January 2002 and Sanction No. 37/23/2001 - I A dated 3rd January 2002.

Yours faithfully,

(Dr.C.T.Mahajan)
Deputy Educational Adviser (T)

Copy to: Ministry of Finance, Dept. of Economic Affairs [Attn.: Shri. L.K. Prasad Under Secretary (IA)] with reference to his letter No. 37/11/97-IA dated 7th January 2002, and Sanction No. 37/23/2001 - I A dated 3rd January 2002.

2. The Ministry of External Affairs (Southern Division), for information.
- 3 Dept. of Economic Affairs, I A Section North Block, New Delhi
- 4 IFD
- 5 The Principal, Regional Engineering College, Silchar, Assam - 788 010
- 6 Dr. K M Pandey, Asstt. Professor, Dept. of Mechanical Engineering, Regional Engineering College, Silchar, Assam - 788 010.
- 7 Director, Colombo Plan Staff College for Technician Education, P.O. Box 7500, DAPO, Domestic Road, 1300 Pasay City, Philippines.
- 8 Embassy of India, Manila, Philippines with 2 spare copies.
- 9 I F. I

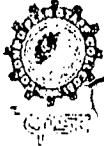
(Dr.C.T.Mahajan)
Deputy Educational Adviser (T)

After 1st
CJL Adm-T

- 31 -

~~ANNEXURE - E~~

39



COLOMBO PLAN STAFF COLLEGE FOR TECHNICIAN EDUCATION

Building Block C, DECS Complex, Meralco Avenue, Pasig City, Metro Manila, Philippines
E-mail: cpse@skyinet.net Website: <http://www.cpsc.org.ph>

SC/02/1267

May 7, 2002

H.E. (Mr.) JOSE P. DEL ROSARIO, JR.
Ambassador Extraordinary and Plenipotentiary
EMBASSY OF THE PHILIPPINES
50-N Nyaya Marg, Chanakyapuri,
New Delhi 110021, India

Your Excellency,

We are pleased to inform you that Dr. Krishna Murari Pandey, Assistant Professor, Department of Mechanical Engineering, R.E.C. Silchar - 788 010, Assam, India is scheduled to arrive in Manila on the 20th of May 2002 to take up his assignment as Faculty Member for CPSC for a tenure of 3 years.

In this connection, may we request your kind assistance in issuing a "Multiple Entry 9E Visa" to Dr. Pandey to enable him to travel to Manila. His passport number is B5289668.

This is in accordance with Article VI clause 2 of the Memorandum of Agreement between the Government of the Philippines and the Colombo Plan Staff College for Technician Education, which reads:

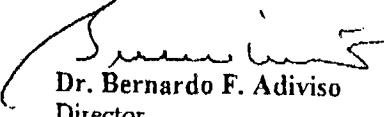
"Extend multiple exit, re-entry and appropriate visas to the officers of the College who are not citizens or residents of the Philippines, including their authorized dependents and to nationals of the Colombo Plan Member states pertaining official duties for and on behalf of the College."

May I take this opportunity to thank your office for the strong support and cooperation being extended to the College by the Government of the Philippines, which enable us to carry out our mission in the most effective manner.

Thank you very much for your usual kind cooperation in this regard.

Please accept, Sir, assurances of our highest consideration.

Yours sincerely,


Dr. Bernardo F. Adiviso
Director

*After 1
FBI - Advance*

F.No.27-4/2001-TS.VII

Government of India

Ministry of Human Resource Development
Department of Secondary & Higher Education
(Technical Section - VII)

New Delhi, the 19th December, 2002

To

✓ Dr. K.M. Pandey,
Faculty Consultant,
Colombo Plan Staff College for Technician Education (CPSC),
Building Block C, DECS Complex,
Meralco Avenue, Pasey City, Metro Manila
Philippines.

Subject:- Secondment of Indian Faculty to Colombo Plan Staff College for Technician Education (CPSC), Manila - regarding.

Sir,

I am directed to refer to this Ministry's letters of even number dated 18th January, 2002 and 30th January, 2002 on the above noted subject.

2. Due to certain administrative reasons, it has been decided to call you back to India immediately. Therefore, you are directed to report back on duty at Regional Engineering College, Silchar, Assam (India).
3. This issues with the approval of competent authority.

Yours faithfully,

(Dr. C. T. Mahajan)

Deputy Educational Adviser (T)

Telefax: 23385744

(A.T.M.)
C.T. Mahajan
Deputy Educational Adviser (T)

Dec. 23, 2002

From

Dr. K. M. Pandey

Faculty Consultant

CPSC, Manila

Tel: (63-2) 631-0991 (Office)

(63-2) 632-0118 (Res.)

E-mail: kmpandey44@hotmail.com

To

Shri V.S.Pandey

Joint Secretary(T)

Department of Secondary & Higher Education

Ministry of Human Resources Development

Shastri Bhawan, New Delhi

Subject: **Fax dated 19th Dec. 2002 from MHRD, Government of India Citing me back to report at NIT Silchar**

Respected Sir,

With due regards, I would like to submit that I have received a fax on 21 Dec. 2002 from MHRD dated 19th Dec. 2002, advising me to go back and join NIT Silchar.

After receiving this fax, I talked to Dr. Mon-Gon Park, Director CPSC and I learnt that he had sent a letter to Government of India about me. Since I was not given a copy of the above mentioned letter, I do not have an opportunity to explain my position. This action appears to me against the natural law of justice.

I would like to emphasize that I conducted two (2) in-country courses in Manila and Chandigarh very successfully (Exhibit 1), as course coordinator. I have also presented eight (8) theme papers related to these courses. I have also received a plaque of appreciation from TITI Chandigarh in recognition of my successful completion of the course.

In addition to above, in limited span of first six months of my stay, my three (3) papers have been already published in three (3) International conferences and two (2) papers are accepted in other International conferences for publication (Exhibit 2). I would like to further add that in comparison to other faculty consultants with CPSC at present, my performance should be considered as superior.

I got the Deputation Order to CPSC dated 18 January 2002 and 30 January 2002 for a period of two (2) years subject to review at the end of the first year. In normal situation it has been learnt that the Deputation is even further extended for another one year, totaling to three (3) years. I am also enclosing my bio-data (Exhibit 3), which was a basis for my assignment with CPSC.

*Attest
J.S. +
Advent*

42

- 34 -

Considering my above average performance, I am pained to learn that instead of rewarding my performance, I have been advised to go back to my parent institution (NET, Silchar).

May I kindly request you to send me a copy of communication between Dr. Park and MHRD, to enable me to properly respond to the facts raised in this letter.

I shall highly appreciate your help in guiding me suitably on this issue.

With regards,

Sincerely yours,
K.M. Pandey
13/11/02

Attachments:

Exhibit 1. Details of in country courses conducted during last 6 months.

Exhibit 2. Details of research papers published during last 6 months.

Exhibit 3. Complete biodata

Copy to

1. Her Excellency Mrs. Navrakha Sharma, Ambassador of India to Manila,
2. Director, CPSC Manila

(Signature)
A. M. Pandey
Date: 13/11/02

January 7, 2003

From
Dr. K. M. Pandey
Faculty Consultant
Cebuano Plan Staff College for Technician Education
Manila, Philippines
Tel: (632) 631-0991 (O)
 (632) 632-0118 (R)
E-mail: kmpandey44@hotmail.com

To **Dr. Murli Marohar Joshi**
Honorable Minister for Human Resource Development
Shastri Bhawan, Government of India
New Delhi - 110001

Subject: Fax dated 19th Dec. 2002 from Department of Secondary and Higher Education calling me back to report at National Institute of Technology (NIT), Silchar, my parent organization.

Honorable Minister Dr. Joshi,

With due regards I would like to submit that I have received the above mentioned fax advising me to join back at NIT Silchar. Since I have not been made aware about the reasons behind such an action, I am not in a position to express my response to the allegations. I will be highly obliged if I can know the reasons which will allow me to suitably respond.

It is worth mentioning that initially I was sent on deputation for one year subject to the renewal for another two years however the action has been taken only after 6 months of my joining CPSC, Manila. I have already communicated with joint Secretary (T) Shri V.S. Pandey on 23rd Dec. '02 outlining my performance during the first 6 months. In my knowledge, this exceeds the performance of several consultants here. I am also attaching the testimonial of Dr. Bernardo F. Adiviso, the previous Director of the College with whom I had the opportunity to work for three months. I am intrigued to note that how my performance deteriorated so drastically in other two months only under the management of Dr. Park, the present Director of CPSC. I shall be highly obliged to you for reviewing the matter surrounding the developments which may have serious adverse consequence on me and possibly on any other consultant deputed by your ministry. I may kindly be guided in this matter.

Sincerely yours,

Dr. K. M. Pandey

Copy to

1. H.E. Mrs. Navarekha Sharma, Ambassador of India in Manila
2. Education Secretary, Department of Secondary & Higher Education, Government of India
3. Joint Secretary (T), Department of Secondary & Higher Education, Government of India
4. Director, National Institute of Technology, Silchar, Assam

Attached
to
the
bottom